

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 46 of 2016 (SZ)

Appellant(s)

Uma Maheshwar Dahagama
Jyothi Nagar, Karim Nagar District,
Telengana

Respondent(s)

- Vs**
1. Union of India through the Secretary
Ministry of Environment & Forests &
Climate Change,
New Delhi
 2. Telengana State Pollution Control
Board, through the Member Secretary,
Hyderabad
 3. M/s.National Thermal Power
Corporation Limited,
Lodhi Road, New Delhi.
Through the Managing Director

Legal Practitioners for Appellant(s)

M/s A. Yogeshwaran

Legal Practitioners for Respondents

M/s Syed Nurullah Sheriff for R1
M/s T. Sai Krishnan for R2
M/s King & Partridge, C. Mohan &
M. Kumaresan for R3

Note of the Registry	Orders of the Tribunal
Item No.13	<p>Date: 17th August, 2017</p> <p>At the request of the learned counsel appearing for the appellant and the learned counsel appearing for respondent no.3 post this appeal for final hearing on 07.09.2017.</p> <p>.....JM (Justice Dr. P. Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>